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Central Administrative Tribunal

Principal Bench

CP No. 407/2008

OA No.1543/2004

New Delhi this the 29th day of January, 2009

Hon'ble Shri Shanker Raju, Member (J)
Hon'ble Dr. Veena Chhotray, Member (A)

S.C. Upadhyay,
Retired ESM,
Voluntary retired from the office of
SSE/Signal/East/Motia Bagh, Delhi
R/o 1137/3, Urban Estate,
P.O. Pipli, Kurukshetra-136 131

-Applicant

(By Advocate: Shri GD Bhandari)

- V E R S U S -

1. Shri Shree Parkash,
General Manager, Northern Railway,
Head Quarter Office, Baroda Office,
New Delhi-110001
2. Shri Rakesh Saksena,
Divl. Rail Manager, Northern Railway,
State Entry Road, New Delhi-110055

-Respondents.

(By Advocates: Shri RL Dhawan with Shri VSR Krishna)

O R D E R (Oral)

Shri Shanker Raju:

In the light of treating the compulsory waiting period as qualifying service of the applicants, as directed in the Tribunal's order, a revised PPO has already been prepared. The cheque is being handed over to the applicants' counsel in the open Court along with revised PPO. In such view of the matter, CP stands disposed of. Notices are discharged.

veena chhotray
(Dr. Veena Chhotray)
Member (A)

S. Raju
(Shanker Raju)
Member (J)